

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 336
TO BE ANSWERED ON THE 18TH JULY, 2017

INSURANCE SCHEME

336. SHRI KONDA VISHWESHWAR REDDY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of number of beneficiaries enrolled under Unified Package Insurance Scheme (UPIS) during the pilot phase, State-wise;
- (b) the details of the average premium offered by private insurance companies and Agriculture Insurance Company of India (AIC); and
- (c) whether the Government is considering to extend the scheme to other districts also and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a): Pilot Unified Package Insurance Scheme (UPIS) was approved for implementation in the selected 45 districts. Initially 10 States had consented for implementation in 28 districts. However, subsequently the scheme was implemented only by 6 States. Though the State of Madhya Pradesh notified the pilot in all the 51 districts but except Section I of UPIS the scheme was operated on voluntary basis. State-wise details of farmers covered under UPIS during 2016-17 are given below:

State	District	Season	Farmers Covered under UPIS (excluding Section-I)
Chhattisgarh	Bastar	Kharif 2016	19999
	Rajnandgaon	Kharif 2016	138390
Gujarat	Banaskantha	Kharif 2016	Nil
	Surat	Kharif 2016	Nil
Karnataka	Chitradurga	Kharif 2016	18941
		Rabi 2016	1869
Telangana	Nizamabad	Kharif 2016	Not Available
Madhya Pradesh	All the 51 districts on optional basis	Kharif 2016	Nil
Rajasthan	Sikar	Kharif 2016	1105

(b): All the sections of UPIS viz. Loss of Life (Prime Minister Jeevan Jyoti Bima Yojana - PMJJBY), Accidental Death & Disability (Pradhan Mantri Suraksha Bima Yojana - PMSBY), Student Safety, Household, Agriculture implements & Tractor except Crop Insurance (Pradhan Mantri Fasal Bima Yojana – PMFBY and Restructured Weather Based Crop Insurance Scheme –RWBCIS) are standard products of the insurance companies and are incorporated to provide comprehensive risk to farmers through a single window. Premium offered by both Public and Private Sector insurance companies are almost same for these sections. However, the premiums under PMFBY and RWBCIS depend on the risk profile of crop and area and is determined through bidding process in which both Public and Private insurance companies can participate.

(c): No decision has been taken in this regard.
